



2026:AHC:12552

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 18935 of 2025

Bal Chand

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Prashant Mishra
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Correction Application No.2 of 2026

1. By way of correction application, correction has been sought in the order dated 06.01.2026 in para-11 (a), the date '30.11.2025' be deleted while substituting with the date '13.11.2025'.

2. The correction application is **allowed**, accordingly.

January 19, 2026

N.S.Rathour

(Vikas Budhwar,J.)